

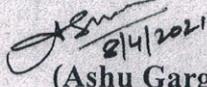
NGT/PB/760/PF/Admn./2021/140

08, April, 2021

OFFICE ORDER

Consequent upon his selection, Sh. N. Vijaykanth, A.C.M.M, E.O.-II, Egmore Chennai, has been appointed as Registrar, National Green Tribunal, Southern Zonal Bench, Chennai on deputation basis w.e.f. 01.04.2021 (F/N), initially for the period of one year. The pay, allowances, perks and privileges as may be admissible in his parent cadre will be admissible in the National Green Tribunal, in addition to the usual deputation allowance, as per the directions given by Hon'ble Supreme Court of India in order dated 29.11.2013 passed in SLP (Civil) No. 12065/2009, in Re: Union of India Vs Vimal Bhai & Ors.

This issues with the approval of the Competent Authority.

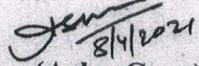

8/4/2021
(Ashu Garg)
Registrar General

To,

Sh. N. Vijaykanth, Ld. Registrar
NGT, SZB, Chennai.

Copy for order to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Hon'ble Expert Member
3. Ld. Registrar General, High Court of Madras, Chennai (with reference to letter no. R.O.C. No.343/2021/RG-B2 dated 22.03.2021)
4. PA to Registrar General, NGT, New Delhi
5. Ld. Registrars at Zonal Benches at Chennai, Pune, Bhopal & Kolkata
6. Ld. Deputy Registrar, NGT, PB
7. The Pay & Accounts Officer, MoEF & CC, IPB, Jor Bagh, New Delhi
8. DCA cum DDO, NGT, PB
9. All section incharges
10. Computer Section for uploading on NGT website
11. Concerned office file
12. Personal file
13. Guard File (Admin.)
14. RTI CELL


8/4/2021
(Ashu Garg)
Registrar General